COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

A.NO. 292 OF 2014 & IA No. 25 of 2015 & IA No. 216 of 2016 & IA No. 419 of 2017

Dated: 27th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

_Gujarat Gas Company Ltd.

....Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.

Mr. Apoorva Misra Ms. Raveena Dhamija Mr. Yasham Kant

Counsel for the Respondent(s) : Mr. Ravi Parkash

Ms. Anshula

Ms. Sonali Malhotra

Mr. Sumit Kishore for R-1

ORDER

Learned counsel for the appellant may file reply to the IA No. 419 of 2017 on or before 17.11.2017 after serving copy on the other side. Rejoinder, if any, may be filed within two weeks thereafter.

List the matter for further hearing on 19.01.2018.

(B.N. Talukdar) Technical Member mk/vg (Justice Ranjana P. Desai) Chairperson